

(a) whether all the Vigilance Inspectors under the Railway Board are going to be transferred to their original posts; and

(b) if so, the reasons therefor?

**The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan):** (a) and (b). No Sir. The cases of staff who have rendered more than 3 years' service as Investigating Inspectors are reviewed periodically and replacements made as considered necessary.

#### Power Potential Survey of Chenab

338. { Shri Sham Lal Saraf:  
Bakshi Abdur Rashid:  
Shri Abdu' Ghani:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether survey of power potential has been completed on river Chenab at Sallal and Dhiangarh; and

(b) if so, what further steps Government will take in order to make power available in this area for the purposes of exploiting the mineral resources in this area?

**The Minister of Irrigation and Power (Hafiz Mohammed Ibrahim):**

(a) and (b). The survey and investigations have not yet been completed. The question of implementation of the scheme would be considered after detailed investigations have been finalised.

लखनऊ की आलम बाग वर्कशाप के भीतर पार्क

३३६. { श्री सरजू पाण्डेय :  
श्री जं० ब० सि० बिष्ट :

क्या रेलवे मन्त्री २१ नवम्बर, १९६१ के अतारंकित प्रश्न संख्या ८५१ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) आलम बाग में जिस पार्क का

निर्माण होने वाला था उसमें इस बीच क्या प्रगति हुई है ;

(ख) क्या उक्त बाग के लिये धन उपलब्ध कर लिया गया है ; और

(ग) यदि हां, तो उसके बनने में कितना समय लगेगा और कितनी धन राशि खर्च होगी ?

**रेलवे मंत्रालय में उपमंत्री (श्री शाहनवाज खां) :** (क) २९-११-६१ को अतारंकित प्रश्न संख्या ८५१ के उत्तर में यह बताया गया था कि १९६२-६३ में आलम बाग लखनऊ की रेलवे कालोनी (न कि रेल कारखाने) में एक पार्क बनाने का प्रस्ताव है। माननीय सदस्य का मतलब शायद आलम बाग, लखनऊ की रेलवे कालोनी के अन्दर वाले पार्क से है ;

(ख) और (ग), काम हो रहा है और चालू वित्तीय वर्ष के अन्त तक उसके पूरा हो जाने की आशा है। पार्क बनाने पर लगभग ५००० रुपये खर्च का अनुमान है।

#### Break-Down of Trunk Telephones

340. { Shri Himatsingka:  
Shri P. C. Borooah:  
Shri Bishanchander Seth:  
Shri Vidya Charan Shukla:

Will the Minister of Transport and Communications be pleased to state:

(a) whether his attention has been drawn to the constant break-downs of trunk telephones to various places specially Calcutta-Delhi, Calcutta-Bombay, Calcutta-Patna, and Calcutta-Gauhati lines;

(b) if so, the causes of such break-downs; and

(c) the steps Government propose to take to remedy the same?

**The Minister of Transport and Communications (Shri Jagjivan Ram):**

(a) Yes.

(b) Breakdowns are due to line interruptions caused by heavy rain, storms, floods and others natural causes and also due to large scale copper wire thefts.

(c) A number of remedial measures are being taken, such as

(i) converting the overhead line circuits on main trunk routes to underground cable working,

(ii) minimising incidence of copper wire theft by

(a) pursuing the theft cases vigorously with the State Police authorities;

(b) progressive replacement of copper wire in theft-affected areas by copper weld wires.

#### Recommendations of 'Class IV Promotion Committee'

341. **Shri Nambiar**: Will the Minister of Railways be pleased to state:

(a) the steps that have been taken to implement the recommendations of "Cl. IV Promotion Committee"; and

(b) whether the representations received from employes for the implementation of the recommendations are being complied with?

**The Deputy Minister in the Ministry of Railways (Shri Mahanawaz Khan)**: (a) Railway Board have issued orders to Railway Administrations to implement the recommendations accepted by the Government. A special machinery is also being set up on Railways to watch effectively the implementation of these orders.

(b) Representations are looked into and action taken as necessary.

#### Central Cashew and Spices Committee

342. **Shri Maniyangadan**: Will the Minister of Food and Agriculture be pleased to state:

(a) whether a Committee called the Central Cashew and Spices Committee has been constituted;

(b) if so, since when;

(c) whether the Committee has met since its constitution;

(d) if so, how many times; and

(e) if the Committee has not met so far, the reasons therefor?

**The Minister of Food and Agriculture (Shri S. K. Patil)**: (a) and (b). Yes. The constitution of the Indian Central Spices and Cashewnut Committee was approved by the Government of India by a resolution on the 7th September 1961

(c) No.

(d) Does not arise.

(e) The appointments of the members to the Committee in accordance with the provisions of the Resolution dated the 7th September 1961 constituting the Committee, have been completed recently in consultation with the State Governments and other authorities concerned. The first meeting of the Committee will be held shortly.

#### Irrigation and Power Potentials of River Projects

343. **Shri Maheswar Naik**: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have made any assessment of the irrigation and power potentials of the already completed river projects constructed both by and under the instance of the Central Government;

(b) whether they have been made full use of; and

(c) what additional potentials are expected to be generated by the end of the Third Plan period?

**The Minister of Irrigation and Power (Hafiz Mohammed Ibrahim)**: (a) to (c). A statement giving the requisite information is laid on the Table of the House.

#### STATEMENT

State Government are primarily responsible for the planning and exe-